

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 29th July, 2023

NO. HC.VII-72/6895/2023/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh as Nodal Officers for the **1 (one) day "State Stakeholders Consultation on Child Protection (Round 8)"** scheduled to be held in the Assam Administrative Staff College, Khanapara, Guwahati on **19.08.2023 (Saturday)**.

Contact details of the Nodal Officers:

Sl. No	Name and Designation	Contact Details
1	Shri Budi Habung, Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.	Mob No. 9402478111, Email Id: itanagar.bench@gmail.com
2	Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench, Aizawl	Mob No. 9436159122, Email Id: aizawlghc@gmail.com
3	Shri Ajongba Imchen, Registrar, Gauhati High Court, Kohima Bench, Kohima.	Mob. No. 9436431904, Email Id: kohima.bench@gmail.com
4	Shri Ranjan Brahma, Deputy Secretary, Assam State Legal Services Authority.	Mob No. 8011270727 , Email Id: assamslsa1@gmail.com rbragma9@gmail.com
5	Shri Saptarshi Garg, Joint Registrar (Vigilance), Gauhati High Court, Guwahati.	Mob No. 7637026510, Email Id: jrvig.ghc@gmail.com

29.07.23

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII/72/6896-6926/2023/A

Dated: 29-07-2023

Copy forwarded for information & necessary action to:

1. The Director General of Police, Assam/ Nagaland / Mizoram / Arunachal Pradesh.

(He is requested to inform the nominated Police Officers under his control about this Notification).

2. The Principal Secretary, Department of Women and Child Development, Govt. of Assam.

(He is requested to inform the nominated Officers/Officials under his control about this Notification).

3. The Principal Secretary, Health and Family Welfare Department, Government of Assam.

4. The Principal Secretary, Health and Family Welfare Department, Government of Arunachal Pradesh.

5. The Principal Director, Health and Family Welfare Department, Government of Nagaland.

6. The Principal Director, Health and Family Welfare Department, Government of Mizoram.

7. The L.R.-cum-Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

8. Shri Partha Pratim Majumdar, Member Secretary, State Child Protection Society, Assam.

9. The Commissioner and Secretary, School Education, Nagaland.

10. The Commissioner and Secretary, Directorate of School Education, Mizoram.

11. The Secretary, Department of Elementary Education, Government of Assam.

12. The Joint Director, Elementary Education, Arunachal Pradesh.

13. The Commissioner and Secretary, Social Welfare Department, Government of Nagaland.

(He/She is requested to inform the nominated Officers under his/ her control about this Notification).

29.07.23

14. The Chairperson, State Commission for Protection of Child Rights, Assam / Nagaland / Mizoram / Arunachal Pradesh.
15. The Member Secretaries, State Legal Services Authority, Assam / Nagaland / Mizoram / Arunachal Pradesh for information.
16. The Secretary, Social Welfare and Tribal Affairs Department, Government of Mizoram.

(He/She is requested to inform the nominated Officers under his/ her control about this Notification).

17. The Secretary, Department of Women & Child Development, Social Justice & Empowerment & Tribal Affairs, Government of Arunachal Pradesh.

(He/She is requested to inform the nominated Officers under his / her control about this Notification).

18. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
19. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
20. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.

21. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.

22. The District & Sessions Judge,
Bongaigaon / Hailakandi / Karbi Anglong / Morigaon / Sivasagar.


23. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

24. The Principal, Police Training College, Dergaon, Assam.

25. The Chief Judicial Magistrate,
Cachar / Chirang / Darrang / Dhubri / Dibrugarh / Jorhat / Kokrajhar / Lakhimpur / Nagaon / Nalbari / Sonitpur.

(He/She is requested to inform the nominated Judicial Officers under his/her control about this Notification).

26. Shri Laxminarayan Nanda, Child Protection Specialist, UNICEF.


29.07.23

27. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

28. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

29. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for his Lordship's kind information.

30. The Private Secretary to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati for his Lordship's kind information.

31. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tanyadar
29.07.23

REGISTRAR (JUDICIAL)

R. A. Tanyadar
29.07.2023